

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 29.11.2018 (Thursday)**

**Court – II**  
**10:30 AM**

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

**For Hearing (Part Heard)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 148 of 2018	Assam Chemical & Pharmaceutical Pvt. Ltd. &Anr. Vs. Shri Deba Kumar Hazarika & Ors.	Rajan Raj	Akhilesh Kr. Shrivastava

**For Hearing**

2.	Comp. App. (AT) No. 01 of 2018	Atmaram B. Agarwal & Ors. Vs. Supriya Prints Pvt. Ltd. & Ors	Dr. S.K. Jain	P. Nagesh-(R2-3) Manish Binani-R4
3.	Comp. App. (AT) No. 64 of 2018	Venku Hospitals Pvt. Ltd. & Anr. Vs. ROC, Chennai	M. Rathina Kumar	Sanjib K. Mohanty
4.	Comp. App. (AT) 255 of 2018	Sushil Kumar &Anr. Vs. Shilpa Garments Pvt. Ltd. &Ors.	Rakesh Kumar	N.P.S. Chawla
5.	Comp. App (AT) No. 321 of 2018	C.J. Mathew Vs. Greendot Hotels & Resorts (India) Pvt. Ltd. &Ors.	Anirudh Wadhwa	Sumesh Dhawan

**For Admission**

6.	Comp. App. (AT) No. 380 of 2018	Shri Lalit Aggarwal Vs. Shree Bihari Forgings Pvt. Ltd. & Ors.	Karan Luthra	
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*K. Anand*  
28/11/2018

By Order

Registrar